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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A. NO. 186/95

DATE OF JUDGMENT: 7.4.95

BETWEEN:

Ellaiah

APPLICANT

AND

1. Union of India rep. by
the General Manager,
South Central Railway,
Secunderabad.
2. The Chief Personnel Officer,
South Central Railway,
Secunderabad.
3. The Chief Personnel Officer,
SC Railway,
Secunderabad.
4. The Divisional Railway Manager (MG)/Hyd.
Divisional Office,
Personnel Branch,
S.C.Railway,
Secunderabad.

RESPONDENTS

COUNSEL FOR THE APPLICANT: SHRI T.PANDURANGA CHARY

COUNSEL FOR THE RESPONDENTS: SHRI V.BHIMANNA
SSC/Addl.CGSC

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN
HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

CONTD....

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O.A.NO.186/95

ORDERS

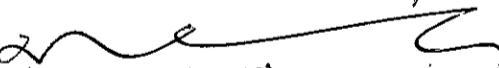
Dt: 7.4.95

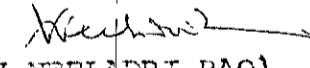
(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri T.Panduranga Chary, learned counsel for the applicant and Shri V.Bhimanna, learned standing counsel for the respondents.

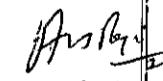
2. This OA was disposed of on 24.2.1995. This was called today on the basis of the letter dated 31.3.1995 for the applicant wherein it is stated that ^{there was} typographical mistake in noting the date as ~~25.6.~~ 25.6.1989 instead of 25.6.1980.

3. Heard. There is typographical mistake as submitted for the applicant. Hence, delete the date 25.6.1989 in the last but one line of Para-4 of the order dated 24.2.95 in the OA and substitute it by 25.6.1980. The order is modified accordingly.


(R.RANGARAJAN)
MEMBER (ADMN.)


(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 7th April, 1995.
Open court dictation.


Deputy Registrar (J) CC

To

1. The General Manager, Union of India,
vsn S.C.Railway, Secunderabad.
2. The Chief Personnel Officer, S.C.Rly, Secunderabad.
3. The Chief Personnel Officer, SC Railway, Secunderabad.
4. The Divisional Railway Manager(MG) /Hyd. Divisional Office,
Personnel Branch, S.C.Rly, Secunderabad.
5. One copy to Mr.T.Panduranga Cary, Advocate, 3-4-498
Barkatpura, Hyderabad.
6. One copy to Mr. V.Bhimanna, SC for Rlys. CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE- CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN:M(ADMN)

DATED - 7/4/1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

O.A. No. 186/95 ⁱⁿ

T.A. No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected